

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/5582/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. I. Barman,
District and Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 18th September, 2019.

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter No.DJ(S) 4266 dated 11.09.2019

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation w.e.f. 05.10.2019 to 18.10.2019 with permission to leave the station w.e.f. the evening of 04.10.2019 till the evening of 18.10.2019, as prayed for.

The Addl. District & Sessions Judge, Sonitpur, and in his absence, the next senior most Judicial Officer at the station will remain in-charge of your Court and office during your absence.

Yours faithfully

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/5583-5584/A, dated 18.9.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The System Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)